

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4485
ANSWERED ON:29.03.2017
Review of Government Schemes
Kachhadia Shri Naranbhai;Verma Shri Anshul

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has done any evaluation of prominent schemes/programmes implemented in the country;
- (b) if so, the details thereof along with the funds allocated for various schemes/programmes during the last three years;
- (c) whether the funds allocated have been utilized properly and if so, the details thereof and if not, the action taken by the Government in this regard;
- (d) Whether the Government proposes to constitute an independent agency to ensure fair evaluation of Government run programmes so that the benefits of public sector schemes reach to targeted people; and
- (e) if so, the details thereof along with the term of reference of the Agency?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

- (a.) Yes, Madam. During the period of last three years i.e. 2013-14 to 2015-16, the Development Monitoring and Evaluation Office (erstwhile Programme Evaluation Organization) has carried out evaluation of 12 programmes.
- (b) & (c) Out of the 12 programmes evaluated during 2013-14 to 2015-16, the required information has been tabulated for eight major programmes as per Annexure-I.

(d) & (e) The Government of India had established the Development Monitoring and Evaluation Office on 18th September, 2015 as an attached office of the NITI Aayog by merging the erstwhile Programme Evaluation Organization and Independent Evaluation Office. The main mandate of the Development Monitoring and Evaluation Office is to monitor and evaluate the Central Government funded programmes and initiatives. The Development Monitoring and Evaluation Office has been provided full functional autonomy in addition to its own budgetary and manpower resources. A copy of the NITI Notification dated 18th September, 2015 is enclosed (Annexure-II).

Annexure-I

(Rs. in crore)

Year Funds allocated Expenditure incurred Savings/
excess Action taken to control variation

I. Minimum Support Price (Department of Food and Public Distribution)

(a.) Subsidy payable to FCI and others on food grains transactions

2013-14 75500.02 75500.02 0.00 --

2014-15 97000.00 91995.35 5004.65 Bill was returned as per the directions received at the instance of Ministry of Finance. However, it has been the endeavour of the Department to ensure timely and full utilization of allocated funds. No remedial action is required.

2015-16 112000.00 112000.00 -- --

(b.) Subsidy to State Govts. on decentralized procurement of food grains

2013-14 14240.00 14240.00 0.00 Not applicable

2014-15 21175.81 21175.81 0.00

2015-16 22919.00 22919.00 0.00

II. Border Area Development Programme (Department Of Border Management, Ministry of Home Affairs)

2013-14 990.00 990.00 0.00 Not applicable

2014-15 800.00 800.00 0.00

2015-16 990.00 990.00 0.00

III. Special Central Assistance to Scheduled Castes Sub Plan (Ministry of Social Justice & Empowerment, Dept. Of Social Justice & Empowerment)

2013-14 1051.00 790.24 (-)260.76 States/UTs are being advised to send a complete proposal in time for timely releasing of funds by the Ministry

2014-15 1060.00 700.00 (-)360.00

2015-16 1107.44 800.00 (-)307.44

IV. CADWM Scheme (Ministry of Water Resources, River Development & Ganga Rejuvenation (CADWM Wing)

2013-14 180.00 179.99 0.01 Not applicable

2014-15 200.00 199.99 0.01

2015-16 1142.71 1142.71 0

V. Backward Regions Grant Fund Programme (Ministry of Panchayati Raj)

2013-14 2800.00 2800.00

0.00

Not applicable

2014-15 2837.00 2837.00

2015-16 0.00 0.00

VI. Assistance to Differently Abled Persons for Purchase/Fittings of Aids/Appliances (Dept. Of Empowerment of Persons with Disabilities)

2013-14 110 95.36 (-)14.64 Due to the Non-receipt of complete proposals in time. Under ADIP Scheme, the grants are released on receipt of recommendations of the State Govt. Accordingly, all the principal Secretary of State Govt./UTs are requested forward the complete proposals of the Implementing Agencies. In the last three years the variation has come down due to close monitoring & inclusions of high technology items in the scheme. Further, camps have been held all over the country in the last three years and 677707 beneficiaries have been covered.

2014-15 101.50 101.28 (-)0.22

2015-16 151.40 151.16 (-)0.24

VII. Integrated Child Development Services (ICDS) Scheme (Ministry of Women & Child Development)

2013-14 16312.00 16267.49 44.51 ICDS is a continuous scheme, any unspent balance or excess expenditure in any year is accounted for during the release of funds in the subsequent year.

2014-15 16561.60 16581.82* -20.22

2015-16 15483.77 15438.93 44.84

VIII Navodaya Vidyalaya Samiti (Department of School Education & Literacy, Ministry of Human Resource Development)

2013-14 1746.05 1939.13 The excess expenditure has been met from unspent balance from the previous financial year and internal receipts generated by the Samiti

2014-15 2012.93 2082.68

2015-16 2285.14 2251.19

*Includes savings from the other years.

Annexure-II

(To be published in part-1, Section -2 of the Gazette of India)

Government of India

NITI Aayog

Sansad Marg

New Delhi, dated 18 September 2016

NOTIFICATION

No. A-11016/1/2014-Admn.1: In pursuance of the approval of the Competent Authority, the Development Monitoring and Evaluation Office (DMEO) is hereby constituted by merging the programme Evaluation Organization (PEO) and the Independent Evaluation Office (IEO), and notified as an attached Office under the aegis of NITI Aayog for fulfilling the mandate of Evaluation and Monitoring assigned to NITI Aayog.

2. The officers and employees holding office under the erstwhile PEO and IEO immediately before the date of constitution of DMEO shall continue to hold office of DMEO by the same tenure and upon the same terms and conditions of service; and continue, as such, until further orders.

3. On and from the 18th day of September, 2016, all assets and budget of the PEO and IEO, shall be transferred to and shall vest in the DMEO. The assets and budgets shall include rights, powers, authorities and all property movable and immovable including cash balances, any fund available and all other rights and interest in such assets and property as were, immediately before the said date in the ownership, possession, power and control of the PEO and IEO.

4. The DMEO shall be the successor in interest of the PEO and IEO.

5. Further, out of the posts transferred from IEO to DMEO, the post of Director General (in the rank and Status of Member, Planning Commission) shall be operated as Director General, DMEO at the level of Additional Secretary and four posts of Director (HAG Scale) stands redesignated as Deputy Director General, DMEO at the level of Joint Secretary.

Sd/-

(S. Mukherjee)

Director (Administration)

The General Manager

Government of India Press,

Faridabad.

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Copy to:

1. Secretary to the President, Rashtrapati Bhavan, New Delhi.
2. Secretary to the Vice-President, Maulana Azad Road, N. Delhi.
3. Cabinet Secretary, Rashtrapati Bhavan, New Delhi.

4. Principal Secretary to the PM, PMO, South Block, N. Delhi.
5. Private Secretary to the Vice- Chairperson, NITI Aayog, N. Delhi.
6. PS to MoS(IC), Ministry of Planning, N. Delhi.
7. PS to Member(BD), NITI Aayog, N. Delhi
8. PS to Member (BKS), NITI Aayog, N. Delhi.
9. Sr. PPS to CEO, NITI Aayog, N. Delhi.
10. Adviser (PEO), NITI Aayog for necessary action.
11. All Ministries/Departments of Govt. of India
12. Chief Secretaries of all States/UTs.
13. Secretary General Rajya Sabha Secretariat, N. Delhi.
14. Secretary General Lok Sabha Secretariat, N. Delhi.
15. All Officers in NITI Aayog through NIC email.
16. Hindi Section with a request to provide Hindi version of the Notification.
17. PAO/DDO/IFD, NITI Aayog, N. Delhi.
18. Admn..II/III/IV for necessary follow up action.
19. Guard File of Admn. I, NITI Aayog.

Sd/-

(S. Mukherjee)

Director (Administration)